

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3272
TO BE ANSWERED ON 17.12.2021

VARIOUS SCHEMES IN ASSAM AND ARUNACHAL PRADESH

3272. SHRI DILIP SAIKIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the names of various schemes being implemented by the Ministry in Assam and Arunachal Pradesh at present;
- (b) the number of beneficiaries of such schemes, district-wise;
- (c) whether the funds under these schemes have been spent within the prescribed time limit;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The details of various schemes being implemented by the Ministry in Assam and Arunachal Pradesh at present are as under:

1. **Anganwadi Services:** Anganwadi Services (Umbrella Integrated Child Development Services Scheme) is a Centrally Sponsored Scheme being implemented by all States/UTs including Assam and Arunachal Pradesh. Under Anganwadi Services, a package of six services, namely, (i) Supplementary Nutrition; (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up; and (vi) Referral Services has been provided to all eligible beneficiaries, namely, children in the age group of 0-6 years, pregnant women and lactating mothers through the platform of Anganwadi Centres across the country. Three of the services viz. Immunization, Health Check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.
2. **POSHAN Abhiyaan:** POSHAN Abhiyaan, launched on 8th March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.
3. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all

Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

4. **Beti Bachao Beti Padhao (BBBP)** : Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
5. **One Stop Centre and Universalization of Women Helplines:** Women Welfare Division is administering two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs), popularly known as *Sakhi* Centres, aim to facilitate women affected by violence (including domestic violence) with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc. The Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline.
6. **Child Protection Services Scheme:** Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme i.e. Child Protection Services (CPS) Scheme, since 2009-10, through the State Government/UT Administrations on predefined cost sharing basis. CPS provides preventive, statutory care and rehabilitation services to children who are in need of care and protection and those in conflict with law as defined under the Juvenile Justice (Care and Protection of Children) Act, 2015. The primary responsibility of execution of the Act, as such, lies with the State/UTs.
7. **Swadhar Greh Scheme:** The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.
8. **Ujjawala Scheme:** The Ujjawala Scheme is being implemented as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
9. **Working Women Hostel:** Working Women Hostel Scheme was introduced by GOI in 1972-73 with the objective to provide safe and conveniently located

accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist. The scheme is assisting projects for construction of new hostel buildings, expansion of existing hostel buildings and hostel buildings in rented premises.

10. **Scheme for Adolescent Girls (SAG):** is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.
11. **Mahila Shakti Kendra (MSK):** The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.

(b) the number of beneficiaries of aforementioned schemes is annexed at **Annexure-I**.

(c) to (e) The funds are released and utilized as per schematic norms. The details of funds released/ utilized under the aforementioned schemes is annexed at **Annexure-II**.

Annexure-I

Details of beneficiaries under Anganwadi Services Scheme (As on 30.06.2021)

S. No	States/ UTs	Beneficiaries				
		Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (children 6 mo-6 years plus P&LM)
1.	Arunachal Pradesh	74920	87120	162040	19547	181587
2.	Assam	1414719	1617562	3032281	504233	3536514

District wise Beneficiaries of Arunachal Pradesh and Assam under ICDS-RRS as on June 2021											
S. No.	State	District	No of Reporting AWCs	Supplementary Nutrition Programme					Pre School Education		
				Children (6m to 3yr)	Children (3 to 6 yr)	Total Children (6m to 6yr)	Pregnant women and Lactating mother	Total Beneficiaries (Children + PW &LM)	Boys (3 to 6 yr)	Girls (3 to 6 yr)	Total (3 to 6 yr)
1H	ARUNACHAL PRADESH	ANJAW	0	0	0	0	0	0	0	0	0
2H	ARUNACHAL PRADESH	CHANGLANG	161	2818	4009	6827	622	7449	2075	1942	4017
3H	ARUNACHAL PRADESH	DIBANG VALLEY	27	124	184	308	44	352	96	88	184
4H	ARUNACHAL PRADESH	EAST KAMENING	0	0	0	0	0	0	0	0	0
5H	ARUNACHAL PRADESH	EAST SIANG	190	1388	1678	3066	398	3464	817	832	1649
6H	ARUNACHAL PRADESH	KAMLE	0	0	0	0	0	0	0	0	0
7H	ARUNACHAL PRADESH	Kra Daadi	53	640	682	1322	195	1517	341	329	670
8H	ARUNACHAL PRADESH	KURUNG KUMEY	45	337	357	694	137	831	168	189	357

	H										
9	ARUNACHAL PRADESH	LEPARADA	0	0	0	0	0	0	0	0	0
10	ARUNACHAL PRADESH	LOHIT	59	475	582	1057	134	1191	302	280	582
11	ARUNACHAL PRADESH	LONGDING	0	0	0	0	0	0	0	0	0
12	ARUNACHAL PRADESH	LOWER DIBANG VALLEY	64	586	632	1218	184	1402	305	292	597
13	ARUNACHAL PRADESH	Lower SIANG	0	0	0	0	0	0	0	0	0
14	ARUNACHAL PRADESH	LOWER SUBANSIRI	0	0	0	0	0	0	0	0	0
15	ARUNACHAL PRADESH	NAMSAI	295	4262	4252	8514	1273	9787	2330	2184	4514
16	ARUNACHAL PRADESH	PAKKE KESSANG	0	0	0	0	0	0	0	0	0
17	ARUNACHAL PRADESH	PAPUM PARE	434	3999	4750	8749	1103	9852	2311	2415	4726
18	ARUNACHAL PRADESH	SHI YOMI	0	0	0	0	0	0	0	0	0
19	ARUNACHAL PRADESH	SIANG	103	629	694	1323	172	1495	372	317	689
20	ARUNACHAL PRADESH	TAWANG	97	972	1119	2091	297	2388	588	531	1119
21	ARUNACHAL PRADESH	TIRAP	0	0	0	0	0	0	0	0	0
22	ARUNACHAL PRADESH	UPPER SIANG	0	0	0	0	0	0	0	0	0
23	ARUNACHAL PRADESH	UPPER SUBANSIRI	83	80	480	560	13	573	205	202	407
24	ARUNACHAL PRADESH	WEST KAMENG	163	1277	1809	3086	394	3480	833	901	1734
25	ARUNACHAL PRADESH	WEST SIANG	171	811	1075	1886	218	2104	533	547	1080
26	ASSAM	BAKSA	2588	29885	35943	65828	10266	76094	8638	8651	17289

27	ASSAM	BARPETA	2706	4218 7	2243 1	64618	1654 1	81159	8678	8793	17471
28	ASSAM	Biswanath	762	1068 5	1394 2	24627	3971	28598	5290	5315	10605
29	ASSAM	BONGAIGAO N	1083	2139 8	1705 6	38454	8197	46651	5505	5573	11078
30	ASSAM	CACHAR	3647	5667 1	2582 1	82492	2060 6	103098	5238	5124	10362
31	ASSAM	CHARAIDEO	599	2191	2173	4364	706	5070	953	985	1938
32	ASSAM	CHIRANG	920	8942	1603 6	24978	3694	28672	3959	3959	7918
33	ASSAM	DARRANG	2095	3953 4	2919 6	68730	1536 7	84097	9363	9383	18746
34	ASSAM	DHEMAJI	1557	2914 2	1956 8	48710	1147 7	60187	8882	8668	17550
35	ASSAM	DHUBRI	2276	4003 7	4546 4	85501	1663 3	102134	21060	20979	42039
36	ASSAM	DIBRUGARH	2149	3861 1	2582 6	64437	1433 7	78774	8103	7855	15958
37	ASSAM	DIMA HASAO	313	3538	2073	5611	1040	6651	1356	1310	2666
38	ASSAM	GOALPARA	2373	3437 4	2119 8	55572	1342 9	69001	9620	9623	19243
39	ASSAM	GOLAGHAT	2109	3000 3	5437	35440	1111 2	46552	1795	1699	3494
40	ASSAM	HAILAKANDI	1291	2001 6	2187	22203	7532	29735	1386	1175	2561
41	ASSAM	HOJAI	1131	1738 6	6376	23762	6047	29809	2401	2423	4824
42	ASSAM	JORHAT	1608	2996 8	7399	37367	1094 6	48313	2140	2106	4246
43	ASSAM	KAMRUP	3169	2871 6	3547 8	64194	1073 1	74925	6051	5867	11918
44	ASSAM	KAMRUP ME TRO	1021	1792 0	7686	25606	6373	31979	1463	1400	2863
45	ASSAM	KARBI ANGL ONG	2492	2824 5	3549 6	63741	1014 2	73883	14915	14772	29687
46	ASSAM	KARIMGANJ	1328	2590 0	8011	33911	9481	43392	2397	2642	5039
47	ASSAM	KOKRAJHAR	1683	1897 3	3222 3	51196	6746	57942	9195	9019	18214
48	ASSAM	LAKHIMPUR	3055	4391 6	2691 5	70831	1714 1	87972	7080	6971	14051
49	ASSAM	MAJULI	597	1015 7	824	17980	2904	20884	4679	4671	9350
50	ASSAM	MARIGAON	2059	2066 1	1256 0	33221	8245	41466	2707	2597	5304
51	ASSAM	NAGAON	4706	6096 9	3395 2	94921	2262 7	117548	16120	16066	32186
52	ASSAM	NALBARI	1427	2022 8	1436 9	34597	7386	41983	5424	5191	10615
53	ASSAM	SIVASAGAR	1296	1536 3	5804	21167	5997	27164	3005	2957	5962
54	ASSAM	SONITPUR	3017	4796	3116	79124	1745	96581	13670	13525	27195

				0	4		7				
55	ASSAM	SOUTH SALM ARA MANCA CHAR	531	6828	8405	15233	2569	17802	3729	3807	7536
56	ASSAM	TINSUKIA	1928	4047	2045	60928	1401	74940	7654	7569	15223
57	ASSAM	UDALGURI	1426	1386	2088	34745	5099	39844	4260	4288	8548
58	ASSAM	WEST KARBI ANGLONG	500	9671	1169	21361	4013	25374	4134	3964	8098
Total			61387	8804	6356	15161	3280	184415	222126	219976	44210

*Data as per reporting of AWCs under ICDS-RRS as on June 2021

Annexure-I Contd.

Details of beneficiaries under PMMVY Scheme

Sl. No.	State/UT	2021-22 (as on 22.11.2021)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*
				(₹ in Lakhs)
1.	Arunachal Pradesh	2,134	3,051	95.54
2.	Assam	110,553	142,860	4,947.70

*This includes both Center and State share.

#Note:

1. For the purpose of counting number of beneficiaries paid in a financial year, the beneficiary is counted if a beneficiary is paid any instalment in a year. If the same beneficiary receives any instalment in subsequent years, the beneficiary will be counted in number of beneficiaries paid in that year as well. The total beneficiaries paid across the years cannot be added to get the total beneficiaries paid. However, in case of enrolment, the beneficiary is counted for enrolment only in the first year of registration.

2. Based on information received from Public Financial Management System (PFMS).

Annexure-I Contd.

STATUS OF OSCs CASES REGISTERED AS ON 30.09.2021

S.No	State /Uts	For 1st April 2021 to 30 June 2021	For 1st July 2021 to 30 September 2021
1.	Arunachal Pradesh	-	-
2.	Assam	700	978

Annexure-I Contd.

STATUS OF CASES REGISTERED UNDER WHL AS ON 30.06.2020

S. No.	State/UT	Total Registered Calls (From 1.04.2015 to 31.06.2020)
3.	Arunachal Pradesh	6901
4.	Assam	156074

Details of beneficiaries under CPS Scheme upto 14.10.2021

Assam	
Name of Districts	Beneficiaries
Baksa	17
Bongaigaon	3
Barpeta	25
Cachar	45
Chirang	23
Darrang	19
Dhemaji	23
Dhubri	18
Dibrugarh	72
Goalpara	11
Golaghat	20
Hailakandi	17
Jorhat	63
Kamrup (Metro)	568
Kamrup (Rural)	24
KarbiAnglong	24
Karimganj	12
Kokrajhar	3
Lakhimpur	25
Morigaon	14
Nagaon	389
Nalbari	23
N C Hills/DimaHasao	23
Sonitpur	3
Tinsukia	62
Sibsagar	69
Udalguri	25
Hojai	0
BiswanathChariali	4
Choraideo	0
South Salmara	0
Majuli	0
West KarbiAnglong	0
Total	1624

Arunachal Pradesh		
S.No.	Name of Districts	Beneficiaries
1	East Siang District	3
2	Papumpare	35
3	Lower Subansiri	3
4	Lower Dibang Valley	38
5	Tawang	31
6	East Kameng	25
7	Papumpare	3
8	Lower Dibang Valley	0
	Total	138

Annexure-I Contd.

State/UT wise details of beneficiaries under Swadhar Greh Scheme

As on 06.12.2021

Sl.No	State	Beneficiaries
1.	Arunachal Pradesh	22
2.	Assam	242

Annexure-I Contd.

Details of beneficiaries under Ujjawala Scheme

Sl.No	State	Ujjawala Homes	Inmates at present Ujjawala
1.	Arunachal Pradesh	-	-
2.	Assam	20	196

Annexure-I Contd.

Details of beneficiaries under WORKING WOMEN HOSTEL SCHEME

As on 08.12.2021

S. No.	States/UTs	Total No. of Working Women
1	Arunachal Pradesh	906
2	Assam	879

Annexure-I Contd.

Details of beneficiaries under Scheme for Adolescent Girls

During 2020-21, 503309 nutrition beneficiaries were covered under the scheme.

Annexure-II**The details of funds released/ utilized under Anganwadi Services scheme during last and current Financial Year****(Rupees in Lakhs)**

S.No	State	2020-21		2021-22
		Fund released	Fund utilized	Fund released*
1.	Arunachal Pradesh	8191.64	Unspent Balance/Excess expenditure of	8641.68
2.	Assam	108068.38	F.Y 2020-21 will be adjusted in the funds released during 2021-22 after receiving UCs/SoEs from respective States/UTs	58892.86

*- As on 28.11.2021

Annexure-II Contd.**The details of funds released/ utilized under POSHAN Abhiyaan during last three years****(Amount in ₹ lakhs)**

SN	State/UT	Total Central Funds released from 2018-19 to 2020-21	Total Central Funds utilization as on 31st March 2021
1	Arunachal Pradesh	2815.88	708.11
2	Assam	32948.67	18117.52

Annexure-II Contd.

The details of funds released/ utilized under Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last & current Financial Year (As on 22.11.2021)

(Rupees in Lakhs)

Sl. No.	State/UT	2020-21 (Rs. In Lakh)		2021-22 (Rs. In Lakh)	
		Released	Utilised*	Released	Utilised*
1	Arunachal Pradesh	872.13	325.21	56.34	95.54
2	Assam	9,469.37	6441.62	1,773.68	4,947.70

*This includes both Centre and State share.

Annexure-II Contd.

The details of funds released/ utilized under Beti Bachao Beti Padhao Scheme during last Financial Year

Status of Funds under BBBP for Multi Sectoral intervention in Districts. (Amount Rs. in Lakhs)

S No.	State	Total Fund Available/allocated 2020-21	Utilization during 2020-21*
2	Arunachal Pradesh	150.00	0.0
3	Assam	75.0	37.15

* Utilization as per reports available from 97 districts as on 01.12.2021. Submission of UC for F.Y.2020-21 is under way by various districts and release is made upon adjustment of unspent amount available with each district.

Annexure-II Contd.

The details of funds released/ utilized under OSC scheme during the last and current Financial Year (as on 30.11.2021)

(Amount in Rs.)

SI	State	2020-21 Released	2020-21 Utilised	2021-22 Released	2021-22 Utilised
1	Arunachal Pradesh	52014408	0	34510350	0
2	Assam	63614400	1200000	53184222	0

Annexure-II Contd.

The details of funds released/ utilized under WHL scheme during the last and current Financial Year (as on 30.11.2021)

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(Amount in Rs.)

SI.No	State	2020-21 Released	2020-21 Utilised	2021-22 Released	2021-22 Utilised
1	Arunachal Pradesh	39,76,000	0	29,76,903	0
2	Assam	64,27,874	64,27,874	60,97,868	0

Annexure-II Contd.

The details of funds released/ utilized under Child Protection Scheme [CPS] during the last Financial Year

(Rupees in Lakhs)

Sl. No.	Name of the State	2020-21	
		Amount released	Amount Utilized
1	Arunachal Pradesh	293.55	866.50
2	Assam	3159.17	2373.00

Annexure II Contd.**The details of funds released/ utilized under Swadhar Greh scheme during the last Financial Year**

(Rupees in Crores)

S. No.	States/UTs	Amount Released/allocated. during year 2020-21	Amount Utilized during 2020-21
1	Assam	0	0
2	Arunachal Pradesh	0.10	-

Annexure II Contd.**The details of funds released/ utilized under Ujjawala scheme during the last Financial Year**

(Rupees in crore)

S.No.	States/UTs	2020-21	
		Fund released	Fund utilized
1	Arunachal Pradesh	-	**
2	Assam	-	**

** Statement of Expenditure/Utilization Certificate not received.

Annexure II Contd.**The details of funds released/ utilized under Working Women Hostel scheme during the last three Financial Years**

On the basis of Utilization Certificate/ Statement of Expenditure received from State Govt./implementing organisation, following funds have been utilized in State of Assam & Arunachal Pradesh during last three financial years.

State	Funds released (Amount in Lakhs)
Assam	6.67
Arunachal Pradesh	116.76

However, due to non-receipt of UC/SOE from concerned State Govt., following funds are un-utilized during last three financial years:

State	Funds released (Amount in Lakhs)
Assam	8.87

Annexure-II Contd.

The details of funds released/ utilized under Scheme for Adolescent Girls during the last Financial Year

(Rupees in Lakhs)

S No	State/UT	2020-21	
		Released	Utilized
1	Arunachal Pradesh	1.11	1.11
2	Assam	1919.17	155.17

Annexure-II Contd.

The details of funds released under Mahila Shakti Kendra Scheme during the last Financial Year

(Rs. in Lakhs)

Sl. No.	States/UTs	2020-21
		Release of funds
1	Arunachal Pradesh	0
2	Assam	473.79